

Category	2015	2016	2017	2018 (Nov 2018)
A	0	0	0	1
B	7	8	5	7

(c) Yes, Sir.

(d) and (e) Measures taken to enhance safety in Indian Airspace are given in the Statement.

### **Statement**

#### *Measures taken to enhance safety in Indian airspace*

- Case studies of Airprox /ATC incidents are discussed and analysed to avoid recurrence of such incidents. Based on investigation, whenever required, corrective training is imparted to Air Traffic Controllers, and training procedures are amended, if required. Controllers are given training on ATC simulator at major stations and sensitized on the subject.
- DGCA has advised AAI to carry out random proficiency check of controller in addition to annual proficiency checks on regular basis as part of safety enhancement.
- Coordination procedures of handing over from one unit to another have been laid out and any deviation is being pointed out to the concerned units for taking corrective action.
- Optimum utilisation of airspace is being done by using flexible airspace which will reduce traffic congestion in the airspace.
- DGCA has issued an AIC containing guidelines on avoiding confusing/similar call-signs by airline operators.
- Risk assessment is being carried out before bringing any change in the ATC procedure to mitigate the risk of accident/incident.

### **Aviation safety audit**

2245. SHRI SANJAY SETH: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether in the latest International Civil Aviation Organisation (ICAO) audit results, India's score declined to 57.44 per cent from 65.82 per cent earlier;

(b) if so, what measures have been taken to make aviation safer and perform better in the upcoming audit; and

(c) what parameters are country lacking in according to the ICAO audit?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) ICAO conducted an audit of India in November, 2015 and November, 2017 wherein the Effective Implementation (EI) was 57.44%. Based on the recent audit conducted by ICAO in November 2018 covering areas of Legislation, Organisation, Air Navigation Services, Aerodromes and Accident Investigation, the EI has raised to approximately 73.6%.

(b) and (c) The lack of regulation and oversight of Air Traffic Controllers resulted in India's low score in the ICAO Audit of November, 2017. In pursuance of the observations made by ICAO in their audit report, it has been decided that the regulation and oversight of Air Traffic Controllers will be done by Directorate General of Civil Aviation.

#### **Parking/entry fee at Bhubaneswar airport**

2246. SHRI PRASANNA ACHARYA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) under which provision a parking/entry fee is collected from vehicles at the main entry road of Biju Patnaik Airport at Bhubaneswar and whether any other airport in the country collect such fee;

(b) whether it is a fact that the timing of the parking slip is tampered at Bhubaneswar airport and what step has been taken to prevent such malpractice; and

(c) whether there is any proposal to increase the allowed time limit of free parking for the convenience of the air passengers?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) At airports managed by Airports Authority of India (AAI), there is a free time limit for a vehicle to pick and drop passengers during which no parking/entry fee is charged. Parking/entry fee is charged only to a vehicle which over stayed beyond free time limit.

(b) No such instance has come to the notice of the Ministry.

(c) AAI has recently issued new vehicle parking policy on 10.12.2018 for Bhubaneswar airport. In the new policy, concept of free time limit has been removed. As per the new policy, vehicle (except commercial vehicles going to arrivals) going